

than those covered by the MRTF Act and foreign-majority concerns.

(b) and (c) Do not arise.

Functioning of cell of the Ministry in Delhi for West Bengal

6354 SHRI SAROJ MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the cell for West Bengal attached to the Union Home Ministry still functions at Delhi to look after the work, administration and law and order situation in the State of West Bengal; and

(b) what is the total annual expenditure that has to be incurred for the purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). While the earlier arrangement of West Bengal Cell have been discontinued, Home Ministry continues to remain in touch with West Bengal problems and Rs. 6589 05 only in 1973-74 for staff employed exclusively on this work has been spent.

Posting of C.R.P. in West Bengal

6355. SHRI SAROJ MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) total number of C.R.P. forces still kept in West Bengal to help the State Government in maintaining law and order; and

(b) the amount paid by the State Government of West Bengal during the last two years towards maintaining this Central Force and getting their service for the State of West Bengal?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F.H. MOHSIN): (a) At present 30 coys. of C.R.P. are deployed in West Bengal under the control of the State Government for maintenance of law and order.

(b) No payment has so far been made by the State Government on account of the cost of C.R.P. detachments made available to them during the last two years.

STD Link between Calcutta and other cities

6356. SHRI SAROJ MUKHERJEE: Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 4795 on 27th March, 1974 regarding S.T.D. facility between Delhi and Calcutta and state:

(a) the reasons for not setting up S.T.D. in telephones between Calcutta and other cities, considering the industrial and commercial importance of the city of Calcutta; and

(b) whether Government propose to eliminate such a discrepancy by keeping Calcutta out of S.T.D. system and establish S.T.D. system forthwith to help development of industrial and commercial expansion of Calcutta in the interest of growth of Indian economy?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH): (a) The Calcutta Telephone system was technically not suitable for introduction of Subscriber Trunk Dialling facility. Extensive modifications to equipment had to be made and fast progress could not be achieved on these modifications as these were to be carried out on working equipment which were already under strain of excess traffic. Any attempt to achieve faster progress would have resulted in a serious deterioration of the local system during